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Registration (West Pakistan Amendment) Act, 1967 14 of 1967

[21 October 1967]

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Registration (West Pakistan Amendment) Act, 1967 14 of 1967

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An Act to further amend the Registration Act, 1908 in its application to the Province of West Pakistan Preamble.- WHEREAS it is expedient to amend the Registration Act, 1908 in its application to the Province of West Pakistan in the manner hereinafter appearing; It is hereby enacted as follows:-

1. Short Title And Commencement :-

- (1) This Act may be called the Registration (West Pakistan Amendment) Act, 1967.
- (2) It shall come into force at once.

2. Amendment Of Section 30 Of Act Xvi Of 1908 :-

Sub-section (1) of section 30 of the Registration Act, 1908 (XVI of 1908) in its application to the Province of West Pakistan shall be renumbered as section 30 and sub-section (2) thereof shall be omitted.